

**Central Administrative Tribunal
Principal Bench**

OA No.983/2016

New Delhi, this the 05th day of January, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Ms. Nita Chowdhury, Member (A)**

Mohit Mann
Aged around 24 years
S/o Shri Jagbir Singh
R/o VPO Naya Bans,
Delhi-82.

... Applicant.

(By Advocate : Shri Sourabh Ahuja)

Versus

1. Staff Selection Commission
Through its Chairman
CGO Complex,
Lodhi Road,
New Delhi-3.
2. The Regional Director
Staff Selection Commission
Northern Range
CGO Complex,
Lodhi Road,
New Delhi-3.
3. Under Secretary (C-1/1)
Staff Selection Commission
Northern Range
CGO Complex, Block No.12,
Lodhi Road,
New Delhi-3.

... Respondents.

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

Learned counsel for the applicant was granted time to file rejoinder. He submits that despite contacting the applicant, no instructions have been received by him. He accordingly submits that he has no instructions.

2. In this view of the matter, this OA is dismissed for non prosecution.

(Nita Chowdhury)
Member (A)

(Justice Permod Kohli)
Chairman

/pj/